

आयकर अपीलिय अधिकरण, जयपुर न्यायपीठ, जयपुर  
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES "A", JAIPUR  
श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष  
BEFORE SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ ITA No. 921/JP/2019  
निर्धारण वर्ष / Assessment Year: 2011-12

|  |             |                                  |
|--|-------------|----------------------------------|
| M/s V.M. Marbles Pvt. Ltd.<br>B-261/A, 4 Phase, RIICO Industrial<br>Area, Tunkara Road, Madanganj,<br>Kishangarh-305801. | बनाम<br>Vs. | I.T.O.<br>Ward-1,<br>Kishangarh. |
| स्थायी लेखा सं./ जीआईआर सं./ PAN/GIR No.: AABCV 1849 A   |             |                                  |
| अपीलार्थी / Appellant  |             | प्रत्यर्थी / Respondent          |

निर्धारिती की ओर से / Assessee by : Shri Satish Kr. Gupta (CA)  
राजस्व की ओर से / Revenue by: Smt. Monisha Choudhary(Addl.CIT)

सुनवाई की तारीख / Date of Hearing : 11/06/2021  
उदघोषणा की तारीख / Date of Pronouncement : 11/06/2021

आदेश / ORDER

**PER: SANDEEP GOSAIN, J.M.**

This appeal has been filed by the assessee against the order of the  
Id. CIT(A), Ajmer dated 22/04/2019 for the A.Y. 2011-12.

2. The hearing of the appeal was concluded through video conference  
in view of the prevailing situation of Covid-19 Pandemic.

3. The Director of the assessee company furnished application for  
withdrawal of this appeal mentioning the fact that the assessee has opted  
Vivad Se Vishwas Scheme and requested for withdrawal of the present  
appeal.

4. The Id DR has raised no objection if the appeal of the assessee is allowed to be withdrawn.

5. Therefore, in view of the fact that the assessee has already approached the department to settle the matter under Vivad Se Vishwas Scheme, we permit the assessee to withdraw its appeal. Accordingly, the appeal of the assessee is dismissed as withdrawn.

6. In the result, this appeal of the assessee is dismissed.

Order pronounced in the open court on 11/06/2021.

Sd/-  
(विक्रम सिंह यादव)  
(VIKRAM SINGH YADAV)  
लेखा सदस्य / Accountant Member

Sd/-  
(संदीप गोसाईं)  
(SANDEEP GOSAIN)  
न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur

दिनांक / Dated:- 11/06/2021

\*Ranjan

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- M/s V.M. Marbles Pvt. Ltd., Madanganj.
2. प्रत्यर्थी / The Respondent- The I.T.O., Ward-1, Kishangarh.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त(अपील) / The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur
6. गार्ड फाईल / Guard File (ITA Nos. 921/JP/2019)

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar